

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:5462  
ANSWERED ON:02.05.2005  
AUGMENTATION OF WATER RESOURCES  
Deshmukh Shri Subhash Sureshchandra

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Government proposes to implement a new plan for augmentation of water resources and irrigation in tribal and drought prone areas;
- (b) if so, the details thereof;
- (c) whether the Government is extending the Accelerated Irrigation Benefit Programme (AIBP); and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) to (d) The Accelerated Irrigation Benefits Programme was launched in 1996-97 by the Government of India to provide Central Loan Assistance (CLA) to accelerate implementation of major and medium irrigation projects in advanced stage of completion. CLA under AIBP is also provided for the minor irrigation schemes of the special category States comprising the North Eastern & Sikkim, the hilly States of Jammu & Kashmir, Himachal Pradesh and Uttaranchal as well as the drought prone Kalahandi, Bolangir & Koraput districts of Orissa with effect from 1999-2000. AIBP has been modified with effect from April 2004 to provide central assistance in the form of 70% loan and 30% grant for non-special category States and 10% loan and 90% grant for special category States. The Cabinet in its meeting held on 16th March, 2005 has approved, inter-alia, inclusion of Surface Minor Irrigation Schemes of General Category States benefiting tribal and drought prone areas under AIBP.